



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 22nd October, 2019

SRO 623 In exercise of the powers conferred by sub-section (1) of section 11 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017), the State Government, on the recommendations of the Council, hereby makes the following amendments in the SRO notification No ----- dated----- issued by Finance Department Government of Jammu and Kashmir, namely:-

In the said notification, -

- (i) for the word "gold", wherever it occurs, the words and symbols, "gold/silver/platinum", shall be substituted;
 - (ii) in the opening paragraph, for the words and figures, "heading 7108", the words and figures, "Chapter 71" shall be substituted,
 - (iii) in the Explanation, for clause (d), the following clause shall be substituted, namely: —
"(d) "Chapter" means heading as specified in the First Schedule to the Customs Tariff Act, 1975 (51 of 1975)."
2. This notification shall come into force on the 1st October, 2019.

By Order of the Government of Jammu and Kashmir

Sd/-

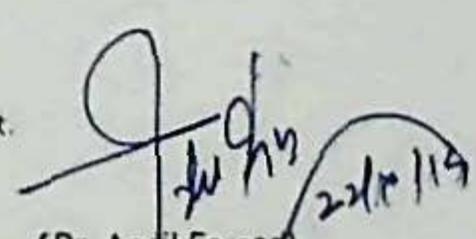
(Dr. Arun Kumar Mehta), IAS
Financial Commissioner,
Finance Department.

No. ET/Est/GST/119/2017-IV

Dated 22/10/2019

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners
3. Financial Commissioner to the Hon'ble Governor
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. All Principal Secretaries to Government
6. All Commissioner/Secretaries to Government.
7. Divisional Commissioner, Jammu/Kashmir
8. Excise Commissioner, J&K.
9. Commissioner, State Taxes, J&K
10. Additional Commissioner, State Taxes (Adm) Jammu/Kashmir
11. Additional Commissioner, State Taxes Tax Planning, J&K.
12. Pvt. Secretary to Hon'ble Advisor (S)
13. President Kashmir Chamber of Commerce & Industry, Kashmir
14. President Federation of Industry, Kashmir.
15. President Chamber of Commerce & Industry, Jammu.
16. President Industries Association Bari Brahmana/Samba.
17. President Tax Bar Association, Jammu/Srinagar.
18. General Manager, Government Press Jammu/Kashmir.
19. Private Secretary to the Financial Commissioner, Finance Department.
20. Government Order file/Stock file/incharge website.


(Dr. Aadil Fareed)
Deputy Secretary to the Government